

[ Dr. S. Chandrasekhar ]

- (1) A copy of the Annual Report of the Post-Graduate Institute of Medical Education and Research, Chandigarh, for the year 1968-69 under section 19 of the Post-Graduate Institute of Medical Education and Research, Chandigarh, Act, 1966. [ *Placed in Library. See No. LT-2447/69.* ]
- (2) A copy of Notification No. S.O. 4727 published in Gazette of India dated the 29th November, 1969, under sub-section (2) of section 17 of the Requisitioning and Acquisition of Immovable Property Act, 1952. [ *Placed in Library. See No. LT-2448/69.* ]

PAPERS UNDER COMPANIES ACT, 1956

THE MINISTER OF STATE IN THE  
MINISTRY OF PETROLEUM AND  
CHEMICALS AND MINES AND ME-  
TALS (SHRI D. R. CHAVAN) :

I beg to lay on the Table a copy each of the following papers under sub-section (1) of Section 619 of the Companies Act, 1956:—

- (1) (i) Review by the Government on the working of the Madras Fertilizers Limited, Madras, for the year 1968-69.
- (ii) Annual Report of the Madras Fertilizers Limited, Madras for the year 1968-69, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (2) (i) Review by the Government on the working of the Fertilizer Corporation of India Limited, New Delhi, for the year 1968-69.
- (ii) Annual Report of the Fertilizer Corporation of India Limited, New Delhi, for the year 1968-69 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[ *Placed in Library. See No. LT-2449/69.* ]

NOTIFICATIONS UNDER CUSTOMS

ACT

THE MINISTER OF STATE IN THE  
MINISTRY OF FINANCE (SHRI P. C.  
SETHI) :

I beg to lay on the Table:—

- (1) A copy each of the following Notifications under Section 159 of the Customs Act, 1962:—
- (i) G.S.R. 2468 (Hindi version) published in Gazette of India dated the 6th December, 1969 together with an explanatory memorandum.
- (ii) G.S.R. 2637 published in Gazette of India dated the 15th November, 1969 (English version) and the 13th December, 1969 (Hindi version) together with explanatory memoranda.
- (iii) G.S.R. 2696 published in Gazette of India dated the 29th November, 1969 (English version) and the 13th December, 1969 (Hindi version) together with explanatory memoranda.
- (iv) The Passengers (Non-Tourist) Baggage (Third Amendment) Rules, 1969. (Hindi and English versions) published in Notification No. G.S.R. 2728 in Gazette of India dated the 6th December, 1969 together with an explanatory memorandum.
- (v) G.S.R. 2729 (Hindi and English versions) published in Gazette of India dated the 6th December, 1969. [ *Placed in Library. See No. LT-2450/69.* ]
- (2) A copy of Notification No. G.S.R. 2660 published in Gazette of India dated the 22nd November, 1969 (English version), and the 13th December, 1969 (Hindi version) issued under the Central Excise Rules, 1944 together with explanatory memoranda. [ *Placed in Library. See No. LT-2451/69.* ]

U. P. S. C. REPORTS

SHRI D.R. CHAVAN: On behalf of Shri Vidya Charan Shukla, I beg to lay on the Table:—

- (1) A copy each of the following papers (Hindi and English versions) under articles 323 (1) of the Constitution:
- (i) Nineteenth Report of the Union Public Service Commission for